

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00127/2019 in OA/310/01390/2018

Dated Monday the 11th day of March Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. Union of India rep by,
The Chief Postmaster General,
Tamil Nadu Circle,
Chennai 600002.
2. The Director of Postal Services,
O/o the Postmaster General,
Western Region, Coimbatore 641002.
3. The Senior Superintendent of Post Offices,
Salem East Division, Salem 636001.Applicants/Respondents

By Advocate Mr. Su. Srinivasan

Vs

Shri. P. Selvaraju,
No. 1/41, North Street,
Iluppanatham
a/w Veeraganur 636116.Respondent/Applicant

By Advocate M/s. P. R. Satyanarayanan

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Both sides present. This MA has been filed seeking extension of time to comply with the order of this Tribunal dt. 15.10.2018 in OA 1390/2018.

2. Learned counsel for the MA respondent/OA applicant has no objection to grant of two months' time.
3. Accordingly, two months' time is granted for compliance of the order of this Tribunal.
4. MA for extension of time is disposed of.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

11.03.2019

SKSI